



THE HIGH COURT OF GUJARAT

NOTIFICATION **No.A.1201/2026 [25]**

- Read:** 1. High Court Notification No.A.1201/2026 [22] dated 06.08.2026.
2. Letter No.16/2026 dated 08.08.2026 of Mr.C.M.Pawar, 4th Additional District Judge, Vadodara.
3. High Court letter No.A.1201/2026 dated 12.08.2026.

Consequential Posting Effect within the same Court Establishment

The Hon'ble Chief Justice and Hon'ble Judges of the High Court of Gujarat are pleased to pass the order of posting of following Judicial Officers working in the cadre of District Judge, for effective and better administration of justice:

Vadodara District			
Sr.	Judicial Officer	Present Posting	Posted as
1	Mr. Chirag Manoharrao Pawar [GJ01543]	4th Additional District Judge, Vadodara (Recommended as Principal Judge Family Court, Botad)	Additional District Judge, Vadodara (He is directed to take charge as Principal Judge Family Court, Botad on or before 07.09.2026)
2	Mr. Rahul Sharma [GJ01588]	Additional District Judge & Additional Sessions Judge, Vadodara at Dabhoi	2nd Additional District Judge, Vadodara at Dabhoi
3	Mr. Mobin Abdulrasid Tailor [GJ00645]	2nd Additional District Judge & Additional Sessions Judge, Vadodara	3rd Additional District Judge, Vadodara
4	Mr. Prashant Narendrakumar Raval [GJ00708]	3rd Additional District Judge & Additional Sessions Judge, Vadodara	4th Additional District Judge, Vadodara
5	Mr. Manoj Bhailalbhai Kotak [GJ00718]	4th Additional District Judge & Additional Sessions Judge, Vadodara at Karjan	5th Additional District Judge, Vadodara at Karjan
6	Mr. Digneshkumar Kanaiyalal Soni [GJ00729]	5th Additional District Judge & Additional Sessions Judge, Vadodara	6th Additional District Judge, Vadodara
7	Mr. Anilkumar Manikchand Varma [GJ00577]	6th Additional District Judge & Additional Sessions Judge, Vadodara at Savli	7th Additional District Judge, Vadodara at Savli



By order of the Hon'ble the Chief Justice and
the Hon'ble Judges of The High Court of Gujarat.

The High Court of Gujarat,
At Sola, Ahmedabad - 380 060.
Date:14/08/2026

(Sanjay D. Suthar)
Registrar General

Copy for information and necessary action/compliance to:

1. The Secretary to the Government of Gujarat, Legal Department, Gandhinagar.
2. The Member Secretary, Gujarat State Legal Services Authority, Ahmedabad.
3. The Director, Gujarat State Judicial Academy, Ahmedabad.
4. The Principal Judge, City Civil Court, Ahmedabad
5. The Principal Judge of all the Family Courts of Gujarat
6. The Principal District Judge of all the Districts of Gujarat.
7. The President, Industrial Court, Ahmedabad.
8. The Treasury Officers concerned.
9. All Judicial Officers concerned.
10. The Manager, Government Central Press, Gandhinagar
(for publication in the Gujarat Government Gazette, Part-I, Central Section)

The High Court of Gujarat,
At Sola, Ahmedabad - 380 060.
Date:14/08/2026

(Sanjay D. Suthar)
Registrar General

Note:

As a green initiative, only one hard copy of this digitally signed notification be kept on record of the concerned office. Further soft copies of the notification be forwarded to all concerned instead of hard copies.